

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 653
TO BE ANSWERED ON THE 03/12/2021

LACK OF STORAGE FACILITIES FOR AGRICULTURAL PRODUCES

653 **SHRI T.G. VENKATESH:**
SMT. KANTA KARDAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has taken note that farmers are facing innumerable difficulties for want of proper storage facilities to store their agricultural produces;
- (b) if so, details thereof and the measures taken thereon;
- (c) whether any State Government has made any proposals for increase of storage facilities in their States to stock the agriculture produce, if so, details thereof;
- (d) whether Government proposes to give any interest-free loans for construction of sufficient godowns for the purpose of storing agricultural produce; and
- (e) the measures being taken by Government for increasing the storage facilities in country in view of demands of farmers, if so, details thereof, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government is implementing Agricultural Marketing Infrastructure (AMI), a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) under which assistance is provided for construction/ renovation of godowns/ warehouses in the rural areas in the States to enhance the storage capacity for agriculture produce.

Since 01.04.2001 and up to 30.09.2021, a total of 40,985 storage infrastructure projects (Godowns) with capacity of 708.67 Lakh MT have been assisted in the country benefitting a number of Agripreneurs including farmers.

Further, Department of Food and Public Distribution, Government of India, deals with creation of storage facilities for foodgrains procured under the Public Distribution System. Depending on requirement in specific areas and for modernization of the storage facilities, the Government implements Private Entrepreneurs Guarantee (PEG) scheme & Central Sector Scheme (erstwhile Plan Scheme). Under PEG Scheme, 144.34 Lakh MT capacity has been created. Under Central Sector Scheme, a capacity of 2.66 Lakh MT has been created.

(c): The information received from State Governments is at **Annexure-I**.

(d): Government has approved a new central sector scheme for Financial Facility under Agriculture Infrastructure Fund (AIF) of Rs. 1,00,000 Crore to provide a medium-long term loan facility for investment in viable projects for post-harvest market infrastructure including warehousing facility and community farming assets through interest subvention and financial support. AIF provides financial support in terms of Interest Subvention and Credit Guarantee on loans for post harvest management projects like Warehouses, Cold Chains, Silos etc. and building community farming asset projects. Under the scheme, loans are provided by banks and financial institutions to Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations (FPOs), Self Help Group (SHG), Farmers, Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Agri-entrepreneurs, Startups and Central/State agency or Local Body sponsored Public Private Partnership Project. All loans under this financing facility have interest subvention of 3% per annum up to a limit of Rs. 2 crore. This subvention is available for a maximum period of 7 years. Further, credit guarantee coverage is available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to Rs. 2 crore. So far, Rs 4143.6 Crore have been sanctioned for 4491 warehouse projects.

(e): Answered in (a) to (d) above, to increase the storage facilities in country, the Government is providing assistance through AMI sub-scheme of ISAM, the details of which is annexed at **Annexure – II**. As per the information received from Department of Food and Public Distribution, Government of India, the details of storage capacity created under PEG scheme is annexed at **Annexure –III**.

Annexure – I

- I. As informed by Government of Tamil Nadu, State Government has taken initiatives to construct 11 Nos. of godowns in Tiruvarur district with total capacity of 16000 MT; 4 Nos: 250 MT capacity godown in Tiruppur, Pudukottai, Erode, and Namakkal District; 10 Nos of 500 MT capacity Storage Godowns in Villupuram, Tiruvannamalai (2 Nos.), Vellore, Kallakurichi, Erode, Thanjavur, Nagapattinam, Tiruvarur and Cuddalore District; and 2 Nos. of Godowns with the capacity of 1500 MT at Thälavadi Régulated Market in Erode District.
- II. The Government of Telangana informed that during the years 2015 to 2020, the State Government has constructed 457 number of scientific godowns with storage capacity of 17.35 LMTs @ Rs. 1024.50 Crores with the assistance of NABARD.
- III. As informed by Government of Andhra Pradesh, it has initiated the process of construction of 4,277 rural godowns farm gate level across the state with a total capacity of 23.72 Lakh MT.
- IV. The Govt. of Madhya Pradesh has informed that the State Government has enacted Madhya Pradesh Warehousing and Logistics Policy 2012 which was applicable till 2016. As per the said policy, investors in Warehousing were offered by the State Government 15% contribution in share capital and 5% contribution in interest for 7 years. Here, it is pertinent to mention that the steel silo of capacity 4.5 Lakh MT is constructed in state under PP mode for safe storage of agriculture produce. Moreover 250 Lakh MT capacity is available in Government and private sector together.
- V. The Government of Rajasthan has informed that Rajasthan Agro-processing, Agro-business and Agri-export Promotion scheme 2019 is under implementation since 12-12-2019 and warehouse and cold storage for agri produce are eligible activities for capital and interest subsidy.

Annexure-II**State – wise storage infrastructure assisted under Agricultural Marketing Infrastructure (AMI) sub-scheme of ISAM from 01.04.2001 to 31st Sept, 2021**

S. No.	State	No. of projects	Storage Capacity (in MT)
1.	Andhra Pradesh	1434	5774816
2.	Arunachal Pradesh	1	945
3.	Assam	339	1048147
4.	Bihar	1086	706051
5.	Chhattisgarh	598	1946917
6.	Goa	1	299
7.	Gujarat	11970	4964855
8.	Haryana	2279	6793655
9.	Himachal Pradesh	88	30826
10.	Jammu & Kashmir	15	88027
11.	Jharkhand	35	182708
12.	Karnataka	4673	3948654
13.	Kerala	209	105903
14.	Madhya Pradesh	4404	12880328
15.	Maharashtra	3669	6938524
16.	Meghalaya	16	21012
17.	Mizoram	1	302
18.	Nagaland	36	32814
19.	Odisha	695	1019830
20.	Punjab	1761	6814459
21.	Rajasthan	1585	3097690
22.	Tamil Nadu	1195	1435980
23.	Telangana	852	5003968
24.	Tripura	5	28764
25.	Uttar Pradesh	1183	5600253
26.	Uttarakhand	291	786272
27.	West Bengal	2564	1614834
Total		40985	70866833

Annexure-III

Status of Storage capacity created under PEG Scheme as on 31.10.2021

Sl. No.	State	Storage capacity created
		(In MT)
1	Andhra Pradesh	87,800
2	Bihar	3,55,000
3	Chhattisgarh	5,37,230
4	Gujarat	49,800
5	Haryana	34,69,289
6	Himachal Pradesh	54,180
7	Jammu & Kashmir	1,79,690
8	Jharkhand	2,93,000
9	Karnataka	2,41,440
10	Kerala	5,000
11	Madhya Pradesh	13,03,160
12	Maharashtra	5,62,811
13	Odisha	3,57,500
14	Punjab	44,68,836
15	Rajasthan	2,35,000
16	Tamil Nadu	2,55,000
17	Telengana	2,99,000
18	Uttarakhand	10,000
19	Uttar Pradesh	14,91,127
20	West Bengal	1,54,090
21	Assam	25000
	Total	1,44,33,953
